

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|----------|---------------------------------|
| CA 31/16 | TP 289/17 | Hearing | 391/ 394 | Laxmi Granites(India) Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| | ANJU NAIR 7829745233 | PETITIONER | Anju |

Counsel for petitioner is present. She requested time to comply the objections raised by the Registry of the High court of Karnataka.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)